

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**O.A.No.1887/2016**

**Dated Friday, the 26<sup>th</sup> day of April, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

N. Karuppaiah

Opp. Vadipatti Church

Vadipatti Madurai District

Pin – 625 218. ... Applicant

By Advocate M/s R Malaichamy

1. Union of India

Rep. By the Postmaster General

Southern Region (TN) Madurai – 625 002.

2. The Director of Postal Services

Southern Region (TN) Madurai 625 002.

3. The Senior Superintendent of Post Offices

Madurai Division Madurai – 625 002. ... Respondents

By Advocate Mr. M. Kishore Kumar

**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

When the matter is called, learned counsel for the respondents submits that the disciplinary proceedings initiated against the applicant by Office Memo dated 09.06.2016 had been dropped by an order dated 19.03.2019 and accordingly the OA had become infructuous.

2. Learned counsel for the applicant would urge that recording the above statement of the counsel for the respondents, the OA may be closed.
3. Keeping in view the above submission, the OA is dismissed as infructuous.

**(P.MADHAVAN)  
MEMBERJ**

**26.04.2019**

M.T.

**(R.RAMANUJAM)  
MEMBER (A)**